

A.SHANKAR NARAYANA,
REGISTRAR (VIGILANCE)

HYDERABAD,
DT:05.09.2013.

ROC.NO.5599/2013-B.SPL.

Sir/Madam,

SUB: **NOTIFICATION FOR THE YEAR 2013 - Senior Civil Judges -**
Filling up of vacancies in the cadre of Senior Civil Judges by promotion from the cadre of Junior Civil Judges as pr order dated 04.01.2007 in CIVIL APPEAL NO.1867/2006 and order dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India - Regarding.

REF: 1. Order dated 04.01.2007 in Civil Appeal No. 1867/2006 and order dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
2. High Court's Notification No.1183-B.Spl., dated .09.2013

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I am enclosing herewith Notification for **40 (forty)** vacancies in the cadre of Senior Civil Judges for being filled up through promotions from the cadre of Junior Civil Judges **for the year 2013** and to request you to communicate the said Notification to all the Junior Civil Judges working in your Unit for information of the officers.

Yours faithfully,

A.Shankar Narayana
REGISTRAR (VIGILANCE)

To

1. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
2. The Personal Secretaries to the **Registrars, and District Judge (Enquiries)**, High Court of A.P., Hyderabad (for placing before the Registrars for information)
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.

5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
8. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad.

9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

HIGH COURT OF ANDHRA PRADESH::HYDERABAD

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Senior Civil Judges - Vacancies in the cadre of Senior Civil Judges by promotion from the cadre of Junior Civil Judges - NOTIFIED.

ROC.NO.5599/2013-B.SPL.

NOTIFICATION NO.1183-B.SPL:

DATED:05.09.2013.

The High Court hereby Notifies 40 (forty) vacancies in the cadre of Senior Civil Judges by promotion from the cadre of Junior Civil Judges **for the year 2013.**

A. Shankari Atalapa
REGISTRAR (VIGILANCE)
High Court of Andhra Pradesh
HYDERABAD